



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2019-20/190

DOR.No.Ret.BC.53/12.01.001/2019-20

March 27, 2020

All Scheduled and Non Scheduled Banks

Dear Sir / Madam

Change in Bank Rate

Please refer to our circular [DBR.No.Ret.BC.19/12.01.001/2019-20 dated October 04, 2019](#), on the captioned subject.

2. As announced in the [Seventh Bi-Monthly Monetary Policy Statement 2019-20 of March 27, 2020](#), the Bank Rate is revised downwards by 75 basis points from 5.40 per cent to 4.65 per cent with immediate effect.

3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the [Annex](#).

Yours faithfully,

(Dr. S.K.Kar)
Chief General Manager

Encl. : As above

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हिंदी आसान है, इसका प्रयोग बढ़ाएँ

Annex

Penal Interest Rates which are linked to the Bank Rate

Item	Existing Rate	Revised Rate (With immediate effect)
Penal interest rates on shortfalls in reserve requirements (depending on duration of shortfalls).	Bank Rate plus 3.0 percentage points (8.40 per cent) or Bank Rate plus 5.0 percentage points (10.40 per cent).	Bank Rate plus 3.0 percentage points (7.65 per cent) or Bank Rate plus 5.0 percentage points (9.65 per cent).